

**IN THE COURT OF IIND ADDITIONAL CIVIL JUDGE, BENGALURU**  
**RURAL DISTRICT, BENGALURU**

**CAUSE LIST DATED: 07.07.2020**

<b>1ST SESSION AT 11.AM TO 2.00 PM</b>	<b>2ND SESSION AT 2.45 PM TO 5.45 PM</b>
<b>HEARING</b>	<b>ARGUMENTS</b>
1) O.S 478/2020	11) O.S 528/2012
<b>ARGUMENTS</b>	12) O.S 1612/2012
2) O.S 240/2004	13) O.S 272/2013
3) O.S 544/2005	14) O.S 1630/2013
4) O.S 882/2009	15) O.S 156/2014
5) O.S 148/2010	16) O.S 272/2014
6) O.S 900/2010	17) O.S 1264/2015
7) O.S 102/2010	18) O.S 1266/2015
8) O.S 422/2010	19) O.S 1472/2015
9) O.S 682/2011	20) O.S 150/2016
10) O.S 636/2012	

Bengaluru.

S/d.  
IInd Additional Civil Judge,  
Bengaluru Rural District,

**NOTE:** All advocates are requested to strictly follow SOP dated 27.06.2020  
issued by Hon'ble High Court of Kamataka.